

(d) if so, the details thereof along with the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) In a meeting of Governor/Chief Ministers of naxal affected States, held in July, 2010, it was unanimously agreed to constitute a Unified Command in the States of Chhattisgarh, Jharkhand, Orissa and West Bengal to deal with the naxal problem effectively.

Inadequate equipment with police and CPMFs in naxal affected areas

1070. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether according to some reports, there exist any inadequacies in the kind of equipment that is available with the police and paramilitary forces in naxalite affected areas;

(b) if so, whether the lack of IED detection devices have aided the naxalites in their attacks against security forces; and

(c) if so, what is being done to provide these forces with state of art equipment to counter the naxal threat?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) There are no inadequacies in respect of equipments for detection and destruction of Improvised Explosives Devices (IEDs) in the Police and Central Paramilitary Forces. State Government deals with naxal problem effectively and the Government of India supplements its efforts through various ways including the scheme of Modernisation of Police Forces to provide modern equipments to counter the naxal threat.

Pending mercy petitions

†1071. SHRIMATI MAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of those criminals at present who have been awarded death sentence by courts and are awaiting to be hanged for pendency of mercy petitions submitted to the Hon'ble President and due to the procedure followed by the Ministry;

†Original notice of the question was received in Hindi.